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Notice

By virtue of an affidavit sworn before the **Executive Magistrate BHUBANESWAR** on Dated **4th March 2024**, I, **Mr. RAMAN DAVID**, Address **PLOT NO- 356, RUPALI SQUARE, SAHEED NAGAR, BHUBANESWAR, PIN- 751007** have changed my name from **“SK SHAHBAZ”** to **“RAMAN DAVID”**. Henceforth, I shall be known as **“RAMAN DAVID”** for all purposes.

RAMAN DAVID